

Mode of circulation : Physical Form

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), Delhi,

Ref. No. 16038-238 /CIS-TRG.(26)/THC/2026

Dated : 11 9 MAR 2026

C I R C U L A R

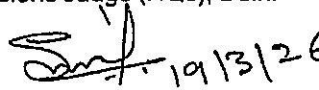
Sub : Training Programme on "how to update/tag Prisoners IDs of Under Trial Prisoners (UTPs) in CIS through the ePrison Module.

Reference is invited to the ibid subject and pursuant to the directions received from IT-Cell, Delhi District Courts, a training programme on "How to update/tag Prisoners IDs of Under Trial Prisoners (UTPs) in CIS" through the ePrison Module in Criminal Jurisdiction has been scheduled through physical Mode, as per schedule hereunder:-

| Date | Time | Place |
|------------|--|--|
| 20/03/2026 | 02:00 pm to 03:00 pm (Asstt. Ahlmad) 03:00 pm to 04:00 pm (Ahlmad) 04:00 pm to 05:00 pm (Reader) | Training Room, Room No. 135, 1st Floor, Tis Hazari Court |

Further, all the Ld. Judicial Officers having posted in Sessions Courts and CMM/ACMM/MM Courts of Central and West District are requested to direct the Readers, Ahlmads and Asstt. Ahlmad, posted under their kind control to attend the training programme, as per schedule.

This issues with prior approval of Learned Principal District & Sessions Judge (HQs), Delhi and Learned Principal District & Sessions Judge (West).


(Sunil Kumar Sharma)
District Judge /
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi

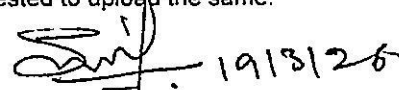
16038-238

Ref. No. _____ /CIS-TRG.(26)/THC/2026

Dated : 11 9 MAR 2026

Copy forwarded to information and necessary action to :

1. All the Judicial Officers posted in Sessions Courts and CMM/ACMM/MM Courts of Central District and West District are requested to direct the Readers, Ahlmad and Asstt. Ahlmad posted under their kind control to attend the training programme, as per schedule
2. Sh. Sanjay Bansal, Chairman (IT & Digitization), Delhi District Courts, Tis Hazari Courts, Delhi for information.
3. Mr. Pawan Kumar, DSA/JA, Ms. Pawan Gautam, JA/ASA posted in Computer Branch, Tis Hazari Courts, Delhi to impart the training under supervision of Mr. Rajeev Kumar & Mr. Sandeep Chand, JA/DSA, as per schedule.
4. Mr. Yashvir Kapil, JA/ASA, posted in Computer Branch, may be directed to maintain attendance record of all participants.
5. PS to the Id. Principal District & Sessions Judge (HQs) with request to place before Id. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
6. PS to the Id. Principal District & Sessions Judge (West) with request to place before Id. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
7. Branch In-Charge, Care Taking Branch, Central District be requested to make necessary arrangements of tea & snacks for the trainers & assisting staff.
8. Reader to the undersigned.
9. Dealing Official (Website)/LAYERS (R&I, Central & West) are requested to upload the same.


(Sunil Kumar Sharma)
District Judge /
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi